

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 5 of 2016

Dated: 28th March, 2016

In the matter of:-

M/s Singareni Collieries Co. Ltd.

...Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Anr.

...Respondent(s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **5.05.2016**.

COURT MASTER